

(d)(i) No. of officials convicted : 1

sugar would remain in check.

(ii) No. of officials acquitted : Nil

CBI Cases against Government Officials

Increase in Price of Sugar

5636. SHRI RAJENDRA KUMAR SHARMA: Will the MINISTER OF FOOD be pleased to state:

(a) whether there has been a continuous increase in the price of sugar in recent past;

(b) if so, the reasons therefor;

(c) whether the Government have issued directions to the State Governments to control the prices of sugar;

(d) whether State Governments have followed those directions; and

(e) if so, the action taken so far to check black marketing of sugar?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) and (b). Sugar prices in the open market during the current 1990-91 season (i.e. from 1st October, 1990 onwards) remained fairly stable upto April, 1991 and thereafter have shown an increasing trend. This trend could be attributed to the increase in demand during summer months, marriage season, transport difficulties during General Elections etc.

(c) to (e). The releases of free-sale sugar in the open market have been stepped up from June, 1991 onwards. The levy sugar allotments to the Statewise have also been augmented by allowing an adhoc increase of 5% in their monthly quotas for the months August to December, 1991. In addition, festival quota of levy sugar is being released for the ensuing festival season. With these measures, it is expected that the price of

5637. SHRI JANARDAN MISRA: Will the PRIME MINISTER be pleased to state:

(a) whether the Central Bureau of Investigation has registered cases of corruption and irregularities against Government officials during last six months;

(b) if so, the number of gazetted officers out of them and the details of the cases registered against them; and

(c) the action taken against the officials?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) Yes, Sir.

(b) 348 Government officials, of which 149 are of gazetted status are involved in 103 cases registered by CBI from Feb. 1991 to July 1991, on the allegations of possession of assets disproportionate to their known sources of income, showing undue official favours and criminal mis-conduct etc.

(c) Regular cases have been registered against the officials concerned.

[English]

Corruptions cases against Government Officers

5638. SHRI S.B. SIDNAL: Will the PRIME MINISTER be pleased to state:

(a) whether the Central Bureau of Investigation has booked 58 Government officers for corruption charges during the month of June, 1991; and